

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PENSION & PENSIONERS' WELFARE)

LOK SABHA
UNSTARRED QUESTION NO. 2317
(TO BE ANSWERED ON 21.12.2022)

RESTORATION OF COMMUTED PENSION

2317. SHRI JAI PRAKASH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has received any request from National Council (Staff Side) with regard to restoration of commuted portion of pension of retired Central Government employees after 12 years of their retirement on the lines of the decision taken by the Gujarat Government;
- (b) if so, the details thereof; and
- (c) whether the Government has considered the demand and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Yes, Sir. In the meeting of the Standing Committee of National Council (JCM) held on 22.09.2022, the Staff Side of National Council (JCM) raised the demand for restoration of commuted portion of pension after 12 years. The matter has been referred to Ministry of Finance, Department of Expenditure on 03.10.2022.
